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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 218/2021

KULVINDER SINGH KOHLI & ANR.

.....Plaintiffs

Through: Mr. Kapil Midha and Ms. Muskan

Garg, Advocates.

versus

MONSENDEEP KAUR

.....Defendant

Through: None.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 24.03.2025

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1.

Learned counsel for the Plaintiffs submits that ex parte evidence has

been led and closed.2. List for final hearing on 22.04.2025.

JYOTI SINGH, J

MARCH 24, 2025

S.Sharma